है कि टूंडला से दिल्ली तक के शेष भाग का विद्युतीकरण 1975-76 के अन्त तक कर दिया जायेगा। टूंडला-दिल्ली विद्युतीकरण योजना के भाग के रूप में दिल्ली क्षेत्र में निम्नलिखित लाईनों का विद्युतीकरण किया जायेगा:—

- ं (<sup>J</sup>) साहिवाबाद-तिलक **त्रिज-नई** दिल्ली दिल्ली ।
  - (II) सहिबाबाद-हजरत निजामुद्दीन-तुगलकाबाद ।
    - (11) साहिबाबाद-शाहदरा-दिल्ली।

\*\*[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Out of the Kanpur-Delhi section of the Northern Railway, the Railway line upto Tundla has already been electrified and the remaining portion between Tundla and Delhi is expected to be electrified by the end of 1975-76. The following lines in the Delhi area will be electrified as part of Tundla-Delhi electrification scheme:—

- (i) Sahibabad Tilak Bridge—New Delhi—Delhi.
- (ii) Sahibabad-Hazarat Nizamuddin-Tughlakabad.
  - (iii) Sahibabad-Shahdra-Delhi.]

# APPOINTMENTS IN RAILWAYS THROUGH PUBLIC SERVICE COMMISSION

426. SHRI SASANKASEKHAR SANYAL: Will the Minister of RAIL-WAYS be pleased to state:

- (a) the number of appointments, category wise, made in the various Zonal Railways during the years 1969, 1970 and 1971, through Public Service Comnission or otherwise; and
- (b) how many of these, so appointed are residents of West Bengal, Orissa, Assam
  - \*\*[ ] English translation,

Tripura, Meghalaya and oiher contiguous Eastern States and Territories?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) Information is being collected and will be laid on the table of the Sabha.

# IMPROVEMENT OF OPERATIONAL EFFICIENCY OF POWER PROJECTS

- 427. SHRI D. P. SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether the Power Economy Committee had in its Report underlined that operational efficiency rather than inadequate investment, was the primuy hurdle in power projects; and
- (b) if so, what steps have been taken by Government to improve operational efficiency

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BRIJ NATH KUREEL); (a) and (b) The Power Economy Committee considered both improvement of operational efficiency as well as adequate investments as important for the power projects. The Government is already making a multi-pronged attack on the question of operational efficiency:—

- (i) The recommendations of the Power Economy Committee for improvement in economy and efficiency of power projects operation have been communicated to all the State Governments/State Electricity Boards for implementation.
- (ii) Two Teams of Experts, one for hydroelectric power stations and the other for thermal power stations are being set up for inspecting the power stations periodically, giving expert advise on operation and maintenance problems, and recommending appropriate procedures for operation and preventive maintenance.

- (iii) It has been decided that the Chairman of State Electricity Boards will meet in November every year for drawing up proper plans and schedules for coordinated operation of the different power systems and, particularly, coordinating the maintenance outages etc. So that the utilisation of generating plant can be optimised.
- (iv) Limited load despatch arrangements are being initiated in the northern and southern regions.
- (v) Training institutes have already been set up for giving in plait training in the operation and maintenance of thermal power stations for operational staff".

# GROUPING OF NATIONAL OIL COMPANIES BY SRI LANKA

### 428. SHRI YOGENDRA SHARMA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government are aware that the State-owned Petroleum Corporation of Sri Lanka has proposed to set up an organisation of all national oil companies in the East;
- (b) if so, the names of the countries which are proposed to be grouped together; and
- (c) what is the reaction of Government in this regard?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R. GOKIULE): (a) to (c) The Ceylon Petroleum Corporation has suggested to the Indian Oil Corporation, amongst others, that an organisation of national oil companies shoulj be formed in the East and Middle-East v/ith a view to strengthening the National Oil Companies engaged in various integrated phases of the oil industry and to enable them to assert complete control over home marketing operations, in the national interest. Am~>ngst other things, the organisation will also endeavour to provide mutual technical and

financial assistance for economic and technical development, promote research, and exchange knowledge on results of research between the member companies. The Indian Oil Corporation is in touch with the Ceylon Petroleum Corporation to clarify various issues relating to the formation of such an organisation and the scope of its functions. It will be possible for the Government of India to react to the move only when full details become available.

# RECOGNITION OF UNIONS BY RAILWAY BOARD

429. SHRI YOGENDRA SHARMA : SHRI SITA RAM KESRJ :

Will the Minister of RAILWAYS be pleased to state :

- (a) what are the criteria for reeognising unions by the Railway Board;
- (b) what is the decision of the Bonrd with regard to (he recognition of sectional unions; and
- (c) what is the number of sectional unions which have so far approached the Board for recognition?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): (a) and (b) Railway Board do not accord recognition to unions. Some of the important criteria subject to which the General Managers of the Railways may grant recognition to a union/Association of railway employees, depending on the need of a recognised Union/Association are:—

- (i) It must consist of a distinct class (that is non-gazetted) of Railway employees and must not be formed on the basis of any caste, tribe or religious denomination or of any group or section of such caste, tribe or religious denomination;
- (ii) all railway employees of the same class must be eligible for membership;
- (iii) it must be registered under the Indian Trade Unions Act;